## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)94/ BB/ 17	-	For appoint- ment of IRP	Rule 6 of IB	Travel Tours Pvt Ltd Vs Fortuna Urbanscape Pvt Ltd

SL. NAME (IN CAPITAL)		SIGNATURE
NO. & PHONE NUMBER	REPRESENTATION TO WHOM	
1. ABHINAG. S MAYANNA D.L. (LAWYERS INC.)	FORTUNA URBANSCAPE PNT. LTD.	2008175099

## ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Lawyer Inc. filed vakalath for Respondent/Corporate Debtor. For filing objections, list it on 16/01/2018.

Member (T)

Member (J)